

**Central Administrative Tribunal
Principal Bench**

**CP No.821/2017
In
OA No.2911/2017**

New Delhi, this the 31st day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ved Prakash, Aged 66 years,
S/o Shri Dharma,
Retired as Tech-III, from SSE/C&W,
Northern Railway Station, Hazarat Nizzamudin,
R/o Chuahan Patti, 50 Futa Road, Near Sunday Bazar,
Nasib Vihar, Loni,
Distt. Ghaziabad (UP).

...Applicant

(By Advocate : Ms. Sonika for Shri Yogesh Sharma)

Versus

Shri R.N. Singh,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi.

...Respondent

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for respondent submits that they have fully complied with the orders of this Tribunal.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices

are discharged. However, the applicant is at liberty to question the orders, now, passed by the respondent, if he is still aggrieved, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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